



## Central Administrative Tribunal Jammu Bench, Jammu

T.A. No.62/6004/2020

This the 02<sup>nd</sup> day of December, 2020

(Through Video Conferencing)

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)  
Hon'ble Mr. Anand Mathur, Member (A)**

Mehmooda Banoo Aged 34 years, D/o Ghulam Rasool  
Sheikh, R/o Humshali, District Kulgam.

...Applicant

Advocate for the applicant – Mr. Mir Manzoor Ahmad  
Versus

1. State of Jammu and Kashmir, through Commr/Secy to Govt Education Department, Civil Sectt Jammu/Srinagar.
2. Chief Education Officer, District Kulgam.
3. Chief Education Officer Officer, District Kulgam.
4. Zonal Education Officer, Education Zone, Yaripora District Kulgam.
5. Tariq Ahsan Nengroo, S/o Mohammad Ahsan Nengroo, R/o Humshali Bugh, Dist, Kulgam.

...Respondents

(Mr. Rajesh Thappa, ld. Deputy Advocate General)

**O R D E R (ORAL)****Hon'ble Mr. Rakesh Sagar Jain, Member (J):**

Learned counsel for the applicant submits that he wishes to withdraw the T.A.

2. Accordingly, in view of the statement made by the learned counsel for the applicant, the T.A. is dismissed as withdrawn.

**(Anand Mathur)**  
**Member (A)**

“Arun”

**(Rakesh Sagar Jain)**  
**Member (J)**